

WRITTEN ANSWERS TO QUESTIONS**Payment of compensation to Indians expelled from Uganda**

*416. SHRI SUNDAR MANI PATEL :

SHRI NAND KISHORE
BHATT :

SHRI J. S. TILAK :

SHRI LOKANATH MISRA:

SHRI KALI MUKHERJEE :

SHRI DEBANANDA AMAT :

SHRI K. C. PANDA :

SHRI CHANDRAMOULI
JAGARLAMUDI •

SHRI A. G. KULKARNI :

SHRI KOTA PUNNAIAH :

DR. Z. A. AHMAD :

SHRI CHANDRA SHEKHAR :

SHRI KRISHAN KANT :

SHRI GURUMUKH SINGH
MUSAFIR :

SHRI N. G. GORAY :

SHRI O. P. TYAGI :

MISS SAROJ PURSHOTTAM
KHAPARDE :

SHRI GANESH LAL MALI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the President of Uganda, General Amin, has offered to pay compensation to Indians expelled from Uganda;

(b) whether Government have received any formal communication in this regard from the President of Uganda; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (c) On 6 September, 1973, President Idi Amin met Prime Minister at Algiers. Foreign Minister was also present at this meeting. President Amin referred to his Government's commitment to grant compensation and stated that he had already appointed a committee to go into the valuations of the assets left behind by the expellees.

President Amin said that on his return to Uganda he would write to the Prime Minister inviting a high level team of officials from India in this regard. No invitation from the President of Uganda has yet been received.

Foreign visit by an Indian Delegation for Purchase of Fertilisers*155. SHRI MOHAMMED USMAN
ARIF :SHRIMATI LAKSHMI KUMARI
CHUNDAWAT :SHRIMATI PRATIBHA
SINGH :

Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether any delegation recently visited some foreign countries for purchase of fertilisers; and

(b) if so, the details thereof?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R. K. KHANDILKAR) : (a) Yes, Sir.

(b) A statement regarding the composition, period of their visit and the purchases made by the delegation is laid on the Table of the House.

It transferred from the 19th November, 1973.